

**HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY**

**LOK SABHA
UNSTARRED QUESTION No. 2596
TO BE ANSWERED ON 09.07.2019**

Revival of Paper Mills

2596. SHRI PRADYUT BORDOLOI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is preparing any revival package for two paper mills in Assam namely, Cachar Paper Mill in Panchagram of Barak Valley and Nagaon Paper Mill in Jagiroad near Guwahati which have remained shut since October 20, 2015 and March 13, 2017, respectively;
- (b) if not, the reasons therefor;
- (c) whether any of the employees of the above mentioned paper mills has died/ committed suicide during this period; and
- (d) if so, the details thereof and the action taken by the Government on the matter?

ANSWER

**THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI ARVIND GANPAT SAWANT)**

(a) to (d): Cachar Paper Mill, Panchgram and Nagaon Paper Mill, Jagiroad are mills of Hindustan Paper Corporation Limited in Assam, these are presently non-operational. The National Company Law Tribunal (NCLT) through an order dated 13.06.2018 directed initiation of Corporate Insolvency Resolution Proceedings under the Insolvency and Bankruptcy Code (IBC), 2016 against HPC.

Thereafter, as per the provisions of IBC, the Board of Directors of HPC stands suspended and a Resolution Professional (RP) and a Committee of Creditors have been appointed for HPC. The Chairman and Managing Director, HPC had filed an appeal in the National Company Law Appellate Tribunal (NCLAT) against the aforementioned order dated 13.6.2018 of NCLT. However, the said appeal was dismissed by Appellate Tribunal vide order dated 08.01.2019.

The NCLT, during the hearing of the case on 02.05.2019, has ordered for the liquidation of HPC.
